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GOVERNMENT OF JAMMU AND KASHMIR  
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS  
(Notary Section) Civil Secretariat  
Srinagar/Jammu.

Notification,  
Jammu, the 13<sup>th</sup> March, 2020.

SO 102 . – Whereas, the Government of Jammu and Kashmir commenced the process for appointing Public Notaries under section 3 of the Notaries Act, 1952 for various territorial jurisdictions in Jammu Division;

Whereas, the candidates listed at Annexure to this notification have qualified the interview for appointment as Public Notaries and the Competent Authority has accepted the applications of the said candidates for their appointment as Public Notary for the territorial jurisdiction shown against each as recommended by the Interview Board;

Whereas, in pursuance of clause (b) of rule 6 of the Notaries Rules, 1956, the names of the said applicants were published in the Government Gazette vide notification dated 2<sup>nd</sup> March, 2020 for seeking objections within a period of 7 days;

Whereas, no substantial objections have been received against any applicant till date.

Now, therefore, in exercise of the powers conferred under section 3 of the Notary Act, 1952 read with sub-rule (4) of rule 8 of the Notaries Rules, 1956, the applicants listed at Annexure to this notification are appointed as Notaries for the jurisdiction shown against each with immediate effect.

By Order of the Government of Jammu and Kashmir

Sd/-

(Achal Sethi)  
Secretary to Government.

Dated: 13 – 03 – 2020.

No: LD (Notary) 2013/Interview.

Copy to the:-

1. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhavan.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
3. Registrar General, J&K High Court, Jammu.
4. Principal Districts and Sessions Judge, \_\_\_\_\_
5. Director Litigation, Jammu.
6. Director Information, J&K Jammu. He is requested kindly to get this notification published in two leading news papers (one English and one Urdu) at Srinagar and Jammu respectively.
7. Private Secretary to the Chief Secretary for information of the Chief Secretary.

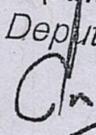
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8. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
9. President, Bar Associations concerned.
10. General Manager, Government Press, Jammu for publication in the extra-ordinary issue of the Government Gazette.
11. Incharge Notary Cell to ensure the names of these applicants in the register of Notaries and issue the Certificate of Notary after the codal formalities are completed.
12. All the applicants to contact Incharge Notary Cell for collecting Certificate of Practice after submitting a treasury receipt of ₹ 2000/- under account Head "0070".
13. SRO Section, Law Department.(W.7.S.C).
14. Concerned file.

  
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(Khursheed Ahmad Bhat)  
Deputy Legal Remembrancer.

  
18.03.2020

Annexure

S.No.	Name of the Advocate S/Shri	Area of Practice/ Notarial Jurisdiction
1.	Anil Kumar Khajuria	D.C. Office, Jammu
2.	Nayaz Ahmad	S.D.M. Office, Janipur
3.	Sh. Bodh Raj Sharma	S.D.M. Office, Gadigarh
4.	Dinesh	Municipality Area, Jammu
5.	Meet Kumar	Municipality Area, Jammu
6.	Shakti Kumari	Rural Area North, Jammu
7.	Tarlochan Singh	S.D.M. Office, Gadigarh
8.	Jyoti Bala	Munsiff Court, R.S.Pura
9.	Bharat Bhushan	Commissioner Sale Tex Office, Jammu
10.	Richa Gupta	Municipality Area, Jammu
11.	Neha Misri	Municipality Area, Jammu
12.	Rajinder Singh	Municipality Area, Jammu
13.	Tasmiya Anjam Butt	S.D.M. Office, Gadigarh
14.	Sumpuran Singh Manhas	Munsiff Court, Bishnah
15.	Gulshan Kumar Bali	S.D.M. Office, Gadigarh
16.	Yuraj Bushan	Municipality Area, Jammu
17.	Om Parkash Dogra	District Court, Jammu
18.	Mohammad Ashraf	D.C. Office, Jammu
19.	Bhagat Singh	District Court, Jammu
20.	Sonika Kohli	Municipality Area, Jammu
21.	Jagmeet Kour Behl	Relief Commissioner, Jammu
22.	Isha Jamwal	S.D.M. Office, Akhnoor
23.	Ranjeet Kumar	Relief Commissioner, Jammu
24.	Swarn Singh Manhas	Municipality Area, Jammu
25.	Pardeep Kumar	Munsiff Court, Akhnoor
26.	Aruna Thakur	Rural Area North, Jammu
27.	Zahida Parveen	D.C. Office, Jammu
28.	Ajay Singh Manhas	Rural Area North, Jammu
29.	Kesar Parveen	Munsiff Court, R.S.Pura
30.	Vikram Dubey	S.D.M. Office Janipur, Jammu
31.	Gurvinder Kour	Rural Area South, Jammu
32.	Kuldeep Singh Choudhary	Municipality Area, Jammu
33.	Shanker Dass Saini	District Court, Jammu
34.	Vinod Kumar Wali	Relief Commissioner, Jammu
35.	Vipul Gupta	Municipality Area, Jammu
36.	Kuldeep Raj	S.D.M. Office, Janipur
37.	Rohit Kumar Sharma	District Court, Jammu
38.	Vimal Kumar Balgotra	Rural Area South, Jammu
39.	Manish Gupta	Municipality Area, Jammu

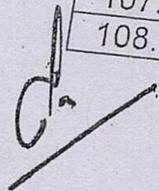
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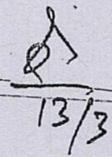
40.	Sonika Gupta	Munsiff Court, R.S.Pura
41.	Sonika Moten	Munsiff Court, Bishneh
42.	Sarika Sharma	Municipality Area, Jammu
43.	Sandeepa Kumari	S.D.M. Office, Gadigarh Jammu
44.	Kamal Krishor	S.D.M. Office, Janipur
45.	Vishal Abrol	District Jammu.
46.	Jyoti Sarup	D.C. Office, Jammu.
47.	Ravinder Singh	Munsiff Court R.S.Pura
48.	Sumit Kotwal	Municipality Area, Jammu
49.	Balwinder Kumar	D.C. Office, Jammu.
50.	Parveen Kumar	S.D.M. Office, Ghagwal
51.	Renu Bala	D.C. Office, Samba
52.	Sanjeev Kumar Gupta	D.C. Office, Samba
53.	Kasturi Lal	S.D.M. Office, Ghagwal
54.	Bansi Lal Tidyal	Tehsil Office, Bari Brahman
55.	Poonam Gupta	District Court, Samba
56.	Monika Jamwal	S.D.M. Office, Vijaypur
57.	Dhiraj Gupta	S.D.M. Office, Vijaypur
58.	Sh. Kewal Krishan Khajuria	D.C. Office, Udhampur
59.	Tossia	Munsiff Court, Chenani
60.	Shallu Khajuria	District Court, Udhampur
61.	Sanjeet Kumar	S.D.M. Office, Udhampur
62.	Sahil Raina	District Court, Udhampur
63.	Bahar Ahmed	D.C. Office, Ramban
64.	Partap Bhushan Katoch	Munsiff Court, Batote
65.	Nabeel Khalid	Munsiff Court, Banihal
66.	Imtaiz-ul- Abrar	Munsiff Court, Gool
67.	Nasir Hussain Sheikh	D.C. Office, Kishtwar
68.	Fareed Hussain Beg	District and Session Court, Bhaderwah
69.	Sanjay Pandita	Munsiff Court, Gandoh Bhallesa
70.	Rajesh Sharma	District Court, Kishtwar
71.	Syed Arif Hussain	District Court, Kishtwar
72.	Vikas Kant Gupta	D.C. Office, Kathua
73.	Bharat Bhushan Sharma	District Court, Kathua
74.	Rakesh Kumar	Munsiff Court, Hira Nagar
75.	Kasturi Lal Khajuria	S.D.M. Office, Hira Nagar
76.	Ritu Sharma	S.D.M. Office, Kathua
77.	Om Singh Raju	District Court, Kathua
78.	Kuldeep Raj	D.C. Office, Kathua
79.	Ramit Jasrotia	S.D.M. Office, Kathua
80.	Surinder Kumar Reothia	Munsiff Court, Billawar
81.	Anil Kalotra	District Court, Kathua

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82.	Sandharbh Dogra	Munsiff Court, Hira Nagar
83.	Mohit Kumar	Munsiff Court, Mahanpur
84.	Saurav Mahajan.	District Court, Kathua
85.	Mahadev Singh	Munsiff Court, Mahore
86.	Sandeep Padha	Sub-Judge Court, Katra
87.	Raj Kumar	Sub-Judge Court, Katra
88.	Ajay Salalia	D.C. Office, Reasi
89.	Pawan Kumar	District Court, Reasi
90.	Hanwant Kour	D.C. Office, Poonch
91.	Naseer Ul Islam Ahmed	Sub-Judge Court, Surankote
92.	Anzar Ahmed	Sub-Judge Court, Surankote
93.	Majid Khan	Sub-Judge Court, Surankote
94.	Abdul Qayoom	Sub-Judge Court, Surankote
95.	Efzal Amin Mir	Munsiff Court, Mendhar
96.	Akhlaq Ahmed	Munsiff Court, Mendhar
97.	Tariq Mehmood	Munsiff Court, Sunderbani
98.	Mujahid Hussain Mirza	D.C. Office, Rajouri
99.	Qammar Zaman Mirza	Munsiff Court, Thannamandi
100.	Arshad Mushtaq	Munsiff Court, Thannamandi
101.	Delfi	District Court, Rajouri
102.	Tahir Naseem Shah	D.C. Office, Rajouri
103.	Tehsheen Ishtyaq	Munsiff Court, Kalakote
104.	Amit Gupta	District Court, Rajouri
105.	Rajesh Kumar	District Court, Rajouri
106.	Mir Parwaz Ali	S.D.M. Office, Thannamandi
107.	Shakeel Ahmed	District Court, Rajouri
108.	Raiz Ahmed	Munsiff Court, Kotranka



  
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